Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision (DRAFT)

MEETING NUMBER : 6/83-ALC1/2020 **MEETING DATE** : 06.08.2020 (held on 13.08.2020)

1	**Case No.:400/1/83-ALC1/2019**	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. The case is re-listed for 09.10.2020.			

2	**Case No.:403/1/83-ALC1/2019**	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 13.11.2019, reminder dated 11.02.2019 and final reminder issued by DGFT on 10.06.2020.			

3	**Case No.:428/1/83-ALC1/2019**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and noted that the Hard copy furnished by the firm to be sent to TE(RNM) for providing the comments. The case is re-listed for 09.10.2020.			

4	**Case No.:432/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:6/83-ALC1/2020 06.08.2020	*Status: Case Approved*
	HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	*Defer Date:*

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
Metribuzin Technical	1Kg	1,2,4 Triazinone	1.00Kg
		Di-Methyl Sulphate	0.33Kg
		sodium Carbonate	0.55Kg
		sulphuric Acid	Not importable item

	Sodium Hydroxide (48%)	0.05Kg (As 48%)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

5	Case No.:63/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020.			

6	Case No.:66/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

7	Case No.:56/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:09.10.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder 10.06.2020 & 05.08.2020 issued. The case is re-listed for 09.10.2020.			

8	Case No.:548/1/83-ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter Hard Copy dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder issued on 18.08.2020. The case is re-listed for 09.10.2020.			

9	Case No.:213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued on 21.01.2020. Reminder on 18.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020.			

10	**Case No.:214/1/83-ALC1/2019**	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued on 21.01.2020. Reminder on 18.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020.			

11	**Case No.:7/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued on 13.11.2019. Reminder on 15.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020.			

12	**Case No.:34/1/83-ALC1/2019**	Party Name:ABHINAV INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter for Hard copy issued on 13.11.2019. Reminder on 15.02.2020 & Final Reminder on 10.07.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020.			

13	**Case No.:94/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter for Hard copy issued on 28.11.2019. Reminder on 15.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020			

14	**Case No.:19/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter for Hard copy issued on 10.06.2020. The case is relisted on 09.10.2020.			

15	**Case No.:22/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter for Hard copy issued on 28.11.2019. Reminder on 15.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020.			

16	**Case No.:209/1/83-ALC1/2019**	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:09.10.2020
	Decision : Hard copy received from the firm . D/L raised by TE (RNM). D/L issued on 31.12.2019 & reminder on 17.02.2020. Final reminder dated 10.06.2020 & 05.08.2020. The case is relisted on 09.10.2020.			

17	**Case No.:24/1/83-ALC1/2019**	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 15.02.2020, reminder dated 10.06.2020 .			

18	**Case No.:105/1/83-ALC1/2019**	Party Name:ATUL LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
	HQ File :01/83/050/00937/AM19/	RLA File :52/24/040/00078/AM16/	Lic.No/Date:5210041886 09.05.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 14.02.2020, Final reminder dated 10.06.2020 .			

19	**Case No.:522/1/83-ALC1/2019**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case**
	HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	**Reject**
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 21.01.2020 , reminder dated 14.02.2020 .Final reminder on 10.06.2020.			

20	**Case No.:26/1/83-ALC1/2019**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:6/83-ALC1/2020	**Status:case Reject**

			06.08.2020	
	HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020 .			

	Case No.:28/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
21	HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:30/1/83-ALC1/2019	Party Name:UMANG BOARDS PVT. LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
22	HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. Reply by the firm sent to DPIIT.The case is re-listed for 09.10.2020.			

	Case No.:32/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
23	HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:76/1/83-ALC1/2019	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
24	HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

25	**Case No.:503/1/83-ALC1/2019**	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred

	HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 07.08.2020 issued by DPIIT. The case is re-listed for 09.10.2020.			

	Case No.:507/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
26	HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for 09.10.2020.			

	Case No.:162/1/83-ALC1/2019	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
27	HQ File :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:135/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
28	HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by DPIIT. Reminder on 08.06.2020. The case is re-listed for 09.10.2020..			

	Case No.:447/1/83-ALC1/2019	Party Name:PREMIER STARCH PROCUCTS PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
29	HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

30	**Case No.:164/1/83-ALC1/2019**	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**

HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.

	Case No.:165/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Approved**
	HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	

31 **Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
COLOURING MATTERS SOLVENT POWDER (Ass any NLT 99%)	1 KG	MONO CYCLOHEXYLAMINE LIQUID	0.625 KG
		1,5 DICHLORO ANTHRAQUINONE POWDER	0.75 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:166/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Approved**
	HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	

32 **Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
PIGMENT YELLOW 147 POWDER	1 KG	1-CHLORO ANTHRAQUINONE POWDER	0.90 KG
		PHENYL GUANAMINE SOLID	0.35 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:69/1/83-ALC1/2019	Party Name:SUYASH AYURVEDA	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
33	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.

34	**Case No.:72/1/83-ALC1/2019**	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

35	**Case No.:173/1/83-ALC1/2019**	Party Name:E I DUPONT INDIA PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

36	**Case No.:75/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/00907/AM19/	RLA File :08/24/040/00511/AM17/	Lic.No/Date:0810140109 19.04.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

37	**Case No.:542/1/83-ALC1/2019**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Reject
	HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

38	**Case No.:81/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:543/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
39	HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:302/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
40	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. The case is re-listed for 09.10.2020.			

	Case No.:545/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
41	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:303/1/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
42	HQ File :01/83/050/01135/AM19/	RLA File :03/94/040/00516/AM18/	Lic.No/Date:0310816281 10.10.2017	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020, 17.08.2020. The case is re-listed for 09.10.2020			

	Case No.:242/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
43	HQ File :01/83/050/01074/AM19/	RLA File :03/95/040/00464/AM18/	Lic.No/Date:0310816504 25.10.2017	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L issued on 21.01.2020, reminder on 08.06.2020 & Final reminder 17.08.2020.The case is re-listed for 09.10.2020.			

44	**Case No.:217/1/83-ALC1/2019**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**

	HQ File :01/83/050/01049/AM19/	RLA File :03/95/040/00561/AM18/	Lic.No/Date:0310816648 31.10.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

45	**Case No.:215/1/83-ALC1/2019**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01047/AM19/	RLA File :03/95/040/00589/AM18/	Lic.No/Date:0310816801 06.11.2017	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (DNM) for their comments. The case is re-listed for 09.10.2020.			

46	**Case No.:288/1/83-ALC1/2019**	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 09.10.2020.			

47	**Case No.:390/1/83-ALC1/2019**	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status case Reject
	HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

48	**Case No.:113/1/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status case Reject
	HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 19.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

49	**Case No.:200/1/83-ALC1/2019**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Deferred**
	HQ File :01/83/050/01032/AM19/	RLA File :03/94/040/00628/AM18/	Lic.No/Date:031081u 29.11.2017	

	Decision : The Committee considered the case as per agenda and decided to remind the firm for submitting documents as discussed at the time of Personal Hearing Final reminder to be issued. The case is re-listed for 09.10.2020.

50	**Case No.:119/1/83-ALC1/2019**	Party Name:RUSHIL DECOR LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00951/AM19/	RLA File :08/24/040/00281/AM18/	Lic.No/Date:0810141593 22.12.2017	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by DPIIT. Reminder on 08.06.2020. The case is re-listed for 09.10.2020..			

51	**Case No.:121/1/83-ALC1/2019**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00953/AM19/	RLA File :09/24/040/00515/AM18/	Lic.No/Date:0910065908 19.01.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by DPIIT. Reminder on 08.06.2020. The case is re-listed for 09.10.2020.			

52	**Case No.:449/1/83-ALC1/2019**	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01281/AM19/	RLA File :07/24/040/00301/AM18/	Lic.No/Date:0710112775 05.02.2018	Defer Date:09.10.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for call for the firm for Personal Hearing with additional documents. Personal Hearing through VC. Letter to be issued. The case is re-listed for 09.10.2020.			

53	**Case No.:221/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
	HQ File :01/83/050/01053/AM19/	RLA File :03/95/040/00956/AM18/	Lic.No/Date:0310819293 21.02.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

54	**Case No.:526/1/83-ALC1/2019**	Party Name:KORA PACK PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01358/AM19/	RLA File :04/24/040/00254/AM18/	Lic.No/Date:0410164061 12.03.2018	Defer Date:09.10.2020

	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. D/L issued on 14.07.2020.The case is re-listed for 09.10.2020.

55	**Case No.:134/1/83-ALC1/2019**	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
	HQ File :01/83/050/00966/AM19/	RLA File :10/24/040/00071/AM18/	Lic.No/Date:1010059918 22.03.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

56	**Case No.:528/1/83-ALC1/2019**	Party Name:INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/01360/AM19/	RLA File :04/24/040/00261/AM18/	Lic.No/Date:0410164136 26.03.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.			

57	**Case No.:23/5/83-ALC1/2018**	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK) for their comments. The case is re-listed for 09.10.2020.			

58	**Case No.:3/10/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by DPIIT. Reminder on 08.06.2020. The case is re-listed for 09.10.2020.			

59	**Case No.:31/5/83-ALC1/2018**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00301/AM19/	RLA File :03/95/040/00047/AM19/	Lic.No/Date:0310820659 25.04.2018	Defer Date:09.10.2020

	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing through VC. P.H. Letter to be issued. The case is re-listed for 09.10.2020

60	**Case No.:1/10/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00721/AM19/	RLA File :09/24/040/00041/AM19/	Lic.No/Date:0910066200 07.05.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by TE (SK). Reminder on 14.02.2020 .Final reminder on 08.06.2020.The case is re-listed for 09.10.2020			

61	**Case No.:2/10/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00722/AM19/	RLA File :09/24/040/00070/AM19/	Lic.No/Date:0910066230 11.05.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by TE (SK). Reminder on 14.02.2020 .Final reminder on 08.06.2020.The case is re-listed for 09.10.2020.			

62	**Case No.:499/1/83-ALC1/2019**	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01331/AM19/	RLA File :03/95/040/00136/AM19/	Lic.No/Date:0310821273 28.05.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 09.10.2020.			

63	**Case No.:148/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE(DNM) for providing the comments. The case is re-listed for 09.10.2020.			

64	**Case No.:521/1/83-ALC1/2019**	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

65	**Case No.:29/5/83-ALC1/2018**	Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

66	**Case No.:65/8/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued by TE (SK). Reminder on 14.02.2020 .Final reminder on 08.06.2020.The case is re-listed for 09.10.2020.			

67	**Case No.:45/5/83-ALC1/2018**	Party Name:VEDANTA LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00315/AM19/	RLA File :05/24/040/00184/AM19/	Lic.No/Date:0510406992 28.06.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. D/L raised by TE. D/L on 17.07.2020 issued by DPIIT.The case is re-listed for 09.10.2020.			

68	**Case No.:231/1/83-ALC1/2019**	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01063/AM19/	RLA File :07/24/040/00071/AM19/	Lic.No/Date:0710113504 28.06.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. D/L raised by TE. D/L on 21.11.2019 issued by DPIIT & reminder on 08.06.2020.The case is re-listed for 09.10.2020.			

69	**Case No.:99/6/83-ALC1/2018**	Party Name:ATUL LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00467/AM19/	RLA File :08/24/040/00083/AM19/	Lic.No/Date:0810142953 04.07.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments.D/L issued on 21.11.2019 and reminder on 08.06.2020. final reminder on 17.08.2020. The case is re-listed for 09.10.2020.			

70	**Case No.:169/1/83-ALC1/2019**	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020	**Status case Reject**

			06.08.2020	
	HQ File :01/83/050/01001/AM19/	RLA File :08/24/040/00399/AM18/	Lic.No/Date:0810143010 10.07.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 13.11.2019 & Reminder on 14.02.2020. Final Reminder dated 10.06.2020.			

	Case No.:176/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Approved**
	HQ File :01/83/050/01008/AM19/	RLA File :08/24/040/00102/AM19/	Lic.No/Date:0810143062 20.07.2018	
71	**Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty.	Import item	Qty.
Acid Blue 193 (Dye content 70%)	1 Kg	1-Diazo 2-Naphthol 4-Sulfonic Acid	0.416 Kg
		Beta Naphthol	0.253 Kg
		Salicylic Acid	0.046 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:177/1/83-ALC1/2019	Party Name:TRIBENI TECHNOCOM LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
72	HQ File :01/83/050/01009/AM19/	RLA File :52/24/040/00033/AM19/	Lic.No/Date:5210042709 23.07.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 11.02.2020 & Final Reminder on 10.06.2020.			

	Case No.:194/1/83-ALC1/2019	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
73	HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 11.02.2020 & Reminder on 10.06.2020.			

	Case No.:29/7/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
74	HQ File	RLA File	Lic.No/Date:0310822810	Defer Date:09.10.2020

	:01/83/050/00499/AM19/	:03/94/040/00369/AM19/	02.08.2018	
	Decision : *File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for* 09.10.2020.			

75	**Case No.:524/1/83-ALC1/2019**	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status:case Reject**
	HQ File :01/83/050/01356/AM19/	RLA File :04/24/040/00042/AM18/	Lic.No/Date:0410164562 03.08.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 11.02.2020 & Reminder on 10.06.2020.			

76	**Case No.:475/1/83-ALC1/2019**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01307/AM19/	RLA File :29/24/040/00001/AM19/	Lic.No/Date:2910025358 16.08.2018	Defer Date:09.10.2020
	Decision :Letter for hard copy on 17.08.2020 issued. The case is re-listed for 09.10.2020.			

77	**Case No.:220/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01052/AM19/	RLA File :03/95/040/00629/AM18/	Lic.No/Date:0310823181 21.08.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 27.11.2019 & Reminder on 14.02.2020& final reminder dated 10.06.2020.			

78	**Case No.:64/9/83-ALC1/2018**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00701/AM19/	RLA File :03/95/040/00521/AM19/	Lic.No/Date:0310823260 24.08.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.01.2020 issued by DGFT & reminder on 18.02.2020. Final reminder 10.06.2020 & 05.08.2020 issued. The case is re-listed for 09.10.2020.			

79	**Case No.:212/1/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Approved**
	HQ File :01/83/050/01044/AM19/	RLA File :06/24/040/00028/AM19/	Lic.No/Date:0610038965 30.08.2018	Defer Date: 09.10.2020

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CYMOXANIL TECHNICAL	1Kg	CYANOACETYL ETHYLUREA	0.916 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:34/8/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
80	HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:09.10.2020

Decision: File alongwith Hard copy furnished by the firm sent to TE (DNM) for providing the comments. The case is re-listed for 09.10.2020.

	Case No.:223/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
81	HQ File :01/83/050/01055/AM19/	RLA File :03/95/040/00566/AM19/	Lic.No/Date:0310824015 26.09.2018	Defer Date:09.10.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 09.10.2020

	Case No.:210/1/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
82	HQ File :01/83/050/01042/AM19/	RLA File :04/24/040/00140/AM19/	Lic.No/Date:0410164722 27.09.2018	Defer Date:09.10.2020

Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. D/L on 14.07.2020.The case is re-listed for 09.10.2020.

	Case No.:224/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
83	HQ File :01/83/050/01056/AM19/	RLA File :03/94/040/00610/AM19/	Lic.No/Date:0310824224 04.10.2018	

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.11.2019 & Reminder on 14.02.2020& final reminder dated 10.06.2020.

84	**Case No.:226/1/83-ALC1/2019**	Party Name:ARVIND LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**

	HQ File :01/83/050/01058/AM19/	RLA File :08/24/040/00069/AM19/	Lic.No/Date:0810143649 08.10.2018	

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.11.2019 & Reminder on 14.02.2020& final reminder dated 10.06.2020

85	**Case No.:10/10/83-ALC1/2018**	Party Name:VEDANTA LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:09.10.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. D/L raised by TE. D/L on 17.07.2020 issued by DPIIT.The case is re-listed for 09.10.2020.

86	**Case No.:229/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status case Reject
	HQ File :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.11.2019 & Reminder on 14.02.2020& final reminder dated 10.06.2020

87	**Case No.:241/1/83-ALC1/2019**	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Approved**
	HQ File :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
COLOURING MATTERS: SOLVENT RED 207 POWDER (Ass any NLT 99%)	1 KG	MONO CYCLOHEXYLAMINE LIQUID	0.625 KG
		1,5 DICHLORO ANTHRAQUINONE POWDER	0.75 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

88	**Case No.:233/1/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred

	HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued. Reminder on 08.06.2020.The case is re-listed for 09.10.2020.			

	Case No.:458/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
89	HQ File :01/83/050/01290/AM19/	RLA File :24/24/040/00052/AM18/	Lic.No/Date:2410042542 18.10.2018	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

	Case No.:459/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
90	HQ File :01/83/050/01291/AM19/	RLA File :24/24/040/00023/AM18/	Lic.No/Date:2410042546 24.10.2018	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

	Case No.:261/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
91	HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm. The case is relisted on 09.10.2020.			

	Case No.:476/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
92	HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.11.2019 & Reminder on 18.02.2020& final reminder dated 08.06.2020.			

	Case No.:243/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
93	HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date:0910066797 01.11.2018	
	Decision : Letter for Hard copy issued on 21.01.2020 & reminder on 18.02.2020. Final reminder dated 08.06.2020 and again final reminder to be issued. The case is re-listed on 09.10.2020.			

94	**Case No.:6/7/83-ALC1/2019**	Party Name:VICTORY CHEMICALS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00420/AM20/	RLA File :03/95/040/00467/AM19/	Lic.No/Date:0310824867 01.11.2018	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm referred to DPIIT for their comment. The case is relisted on 09.10.2020.			

95	**Case No.:14/9/83-ALC1/2018**	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date:0410164855 05.11.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.11.2019 & Reminder on 18.02.2020& final reminder dated 08.06.2020			

96	**Case No.:17/9/83-ALC1/2018**	Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date:0510408369 06.11.2018	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

97	**Case No.:249/1/83-ALC1/2019**	Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date:0710114125 14.11.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.11.2019 & Reminder on 18.02.2020& final reminder dated 08.06.2020.			

98	**Case No.:250/1/83-ALC1/2019**	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date:0810143895 15.11.2018	
	Decision : File alongwith Hard copy furnished by the firm sent to for providing the comments. D/L raised by TE. D/L on 21.01.2020 issued. Reminder on 08.06.2020.Final reminder to the firm on 07.09.2020 .The case is re-listed for 09.10.2020.			

99	**Case No.:460/1/83-ALC1/2019**	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:2410042569	Defer

	:01/83/050/01292/AM19/	:24/24/040/00028/AM19/	16.11.2018	Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

	Case No.:462/1/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
100	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 20.12.2019 & Reminder on 10.06.2020.			

	Case No.:257/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
101	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

	Case No.:258/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
102	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 09.10.2020			

	Case No.:13/5/83-ALC1/2019	Party Name:RAGHAV PRODUCTIVITY ENHANCERS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
103	HQ File :01/83/050/00311/AM20/	RLA File :13/24/040/00109/AM19/	Lic.No/Date:1310049136 30.11.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L on 17.08.2020 . The case is re-listed for 09.10.2020.			

	Case No.:21/10/83-ALC1/2018	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
104	HQ File :01/83/050/00741/AM19/	RLA File :03/95/040/00774/AM19/	Lic.No/Date:0310825359 03.12.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.			

105	**Case No.:38/11/83-ALC1/2018**	Party Name:BRAKEWEL AUTOMOTIVE	Meet No/Date:6/83-ALC1/2020	**Status case Approved**

		COMPONENTS(I)P.LTD.	06.08.2020	
	HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	
	Decision : The Committee considered the case as per agenda. The committee decided to **withdraw** case as the case was earlier approved in NC Meeting No.02/20 dated 03.06.2020			

	Case No.:24/10/83-ALC1/2018	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
106	HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

	Case No.:264/1/83-ALC1/2019	Party Name:ELITE LAMINATES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
107	HQ File :01/83/050/01096/AM19/	RLA File :09/24/040/00429/AM19/	Lic.No/Date:0910066941 05.12.2018	Defer Date:09.10.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

	Case No.:265/1/83-ALC1/2019	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
108	HQ File :01/83/050/01097/AM19/	RLA File :06/24/040/00050/AM19/	Lic.No/Date:0610039048 05.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent TE (SK) for their comments. The case is re-listed for 09.10.2020.			

	Case No.:313/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
109	HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

110	**Case No.:270/1/83-ALC1/2019**	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**

	HQ File :01/83/050/01102/AM19/	RLA File :34/24/040/00396/AM18/	Lic.No/Date:3410044755 13.12.2018	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.			

111	**Case No.:9/11/83-ALC1/2018**	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00781/AM19/	RLA File :04/24/040/00209/AM19/	Lic.No/Date:0410165028 20.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments.D/L dated 12.08.2020 issued by DPIIT. The case is re-listed for 09.10.2020.			

112	**Case No.:277/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01109/AM19/	RLA File :08/24/040/00160/AM19/	Lic.No/Date:0810144117 20.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

113	**Case No.:278/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01110/AM19/	RLA File :08/24/040/00285/AM19/	Lic.No/Date:0810144118 20.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

114	**Case No.:464/1/83-ALC1/2019**	Party Name:MARUTI MICA	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01296/AM19/	RLA File :24/24/040/00045/AM19/	Lic.No/Date:2410042607 21.12.2018	Defer Date:09.10.2020
	Decision : Hard copy of application awaited from the firm. The case is re-listed for 09.10.2020.			

115	**Case No.:284/1/83-ALC1/2019**	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01116/AM19/	RLA File :10/24/040/00083/AM19/	Lic.No/Date:1010060089 21.12.2018	

	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.

116	**Case No.:286/1/83-ALC1/2019**	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01118/AM19/	RLA File :08/24/040/00312/AM19/	Lic.No/Date:0810144159 24.12.2018	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued. The case is re-listed for *09.10.2020.*			

117	**Case No.:32/11/83-ALC1/2018**	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00804/AM19/	RLA File :05/23/040/00413/AM19/	Lic.No/Date:0510409107 27.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

118	**Case No.:290/1/83-ALC1/2019**	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01122/AM19/	RLA File :52/24/040/00074/AM19/	Lic.No/Date:5210042896 31.12.2018	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

119	Case No.:42/11/83-ALC1/2018	Party Name:SHREE LAMIPACK PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00814/AM19/	RLA File :05/24/040/00539/AM19/	Lic.No/Date:0510409148 02.01.2019	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.11.2019. Reminder on 18.02.2020 and final reminder dated 08.06.2020. The case is re-listed for 09.10.2020.			

120	**Case No.:489/1/83-ALC1/2019**	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01321/AM19/	RLA File :03/94/040/00732/AM19/	Lic.No/Date:0310826140 03.01.2019	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments.The case is re-listed for 09.10.2020.			

121	**Case No.:295/1/83-ALC1/2019**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01127/AM19/	RLA File :03/94/040/00743/AM19/	Lic.No/Date:0310826195 07.01.2019	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.11.2019. Reminder on 18.02.2020 and final reminder dated 08.06.2020. The case is re-listed for 09.10.2020.			

122	**Case No.:21/11/83-ALC1/2018**	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00793/AM19/	RLA File :06/24/040/00059/AM19/	Lic.No/Date:0610039084 08.01.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter for Hard copy issued on 31.12.2019. Reminder on 15.02.2020 & Final Reminder on 10.06.2020 & 05.08.2020 issued. The case is relisted on 09.10.2020			

123	**Case No.:299/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.			

124	**Case No.:301/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.			

125	**Case No.:16/11/83-ALC1/2018**	Party Name:ASIM PRODUCTS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. The case is re-listed for 09.10.2020.			

126	**Case No.:7/11/83-ALC1/2018**	Party Name:SWATI MENTHOL	Meet No/Date:6/83-	**Status Case**

		& ALLIED CHEMICALS LTD.,	ALC1/2020 06.08.2020	**Reject**
	HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date:2910025381 14.01.2019	
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. Letter for Hard copy issued on 02.12.2019. Reminder on 18.02.2020 & Final Reminder on 08.06.2010 & 05.08.2020 issued. The case is relisted on 09.10.2020			

127	**Case No.:329/1/83-ALC1/2019**	Party Name:AIRO LAM LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date:0810144409 28.01.2019	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm. The case is re-listed for 09.10.2020.			

128	**Case No.:339/1/83-ALC1/2019**	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 31.12.2019 & Reminder on 14.02.2020& Final reminder on 10.06.2020.			

129	**Case No.:468/1/83-ALC1/2019**	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01300/AM19/	RLA File :50/24/040/00028/AM19/	Lic.No/Date:5010002506 05.02.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (DNM) for their comments. The case is re-listed for 09.10.2020.			

	Case No.:347/1/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Approved**
	HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	
130	**Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty.	Import item	Qty.
MANCOZEB FORMULATION	1 Kg	CARBON DISULFIDE	0.455 Kg
		ETHYLENE DIAMINE(EDA)	0.189 Kg
		SODIUM LIGNO	0.053 Kg

	SULPHONATE(SLS)	
	HEXAMINE	0.017 Kg
	MANGANESE(II) SULPHATE (MnSO4)	1.70 Kg
	ZINC SULPHATE (ZnSO4)	0.135 Kg
	CAUSTIC SODA LYE	0.25 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		

	Case No.:350/1/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
131	HQ File :01/83/050/01182/AM19/	RLA File :03/95/040/01155/AM19/	Lic.No/Date:0310826876 06.02.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 01.01.2020 & Reminder on 19.03.2020& Final reminder on 06.08.2020.			

	Case No.:351/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
132	HQ File :01/83/050/01183/AM19/	RLA File :22/24/040/00083/AM19/	Lic.No/Date:2210016079 06.02.2019	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred. The case is re-listed for 09.10.2020.			

	Case No.:352/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
133	HQ File :01/83/050/01184/AM19/	RLA File :22/24/040/00082/AM19/	Lic.No/Date:2210016080 06.02.2019	Defer Date:09.10.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred. The case is re-listed for 09.10.2020.			

	Case No.:366/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
134	HQ File :01/83/050/01198/AM19/	RLA File :08/24/040/00362/AM19/	Lic.No/Date:0810144584 12.02.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (DNM) for their comments. The case is re-listed for 09.10.2020.			

135	Case No.:471/1/83-ALC1/2019	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01303/AM19/	RLA File :50/24/040/00030/AM19/	Lic.No/Date:5010002508 13.02.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case as firm had Applied under 4.07 A as AEO. Regional Authority to sent comments on whether applicants under 4.07 A. The case is re-listed for 09.10.2020.			

136	**Case No.:372/1/83-ALC1/2019**	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/01204/AM19/	RLA File :03/95/040/01187/AM19/	Lic.No/Date:0310827090 15.02.2019	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments/L raised by TE(DNM). The case is re-listed for 09.10.2020.			

137	**Case No.:377/1/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date:0310827131 19.02.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.01.2020 & Reminder on 18.02.2020 & Final reminder on 10.06.2020.			

138	**Case No.:550/1/83-ALC1/2019**	Party Name:GEREME INDIA LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date:0510409725 21.02.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.01.2020 & Reminder on 18.02.2020 & Final reminder on 10.06.2020.			

139	**Case No.:388/1/83-ALC1/2019**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Reject**
	HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 21.01.2020 & Reminder on 18.02.2020 & Final reminder on 10.06.2020.			

140	**Case No.:482/1/83-ALC1/2019**	Party Name:GARGI HUTTENES ALBERTUS PVT.	Meet No/Date:6/83-ALC1/2020	**Status Case Deferred**

		LTD.,	06.08.2020	
	HQ File :01/83/050/01314/AM19/	RLA File :03/94/040/00897/AM19/	Lic.No/Date:0310827317 26.02.2019	
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

	Case No.:485/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Deferred**
141	HQ File :01/83/050/01317/AM19/	RLA File :03/94/040/00896/AM19/	Lic.No/Date:0310827320 26.02.2019	
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

	Case No.:556/1/83-ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
142	HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments.D/L raised by DPIIT. D/L dated 10.06.2020. The case is re-listed for 09.10.2020			

	Case No.:561/1/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
143	HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing through VC P.H. Letter to be issued. The case is re-listed for 09.10.2020.			

	Case No.:565/1/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
144	HQ File :01/83/050/01397/AM19/	RLA File :05/23/040/00531/AM19/	Lic.No/Date:0510409912 12.03.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 27.08.2019.			

145	**Case No.:90/2/83-ALC1/2019**	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810144836	Defer

	:01/83/050/01427/AM19/	:08/24/040/00433/AM19/	27.03.2019	Date:09.10.2020

Decision : File alongwith Hard copy furnished by the firm sent to TE (DNM) for providing the comments. D/L raised to be issued .The case is re-listed for 09.10.2020.

	Case No.:105/2/83-ALC1/2019	Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status Case Reject**
146	HQ File :01/83/050/01442/AM19/	RLA File :31/83/040/00191/AM19/	Lic.No/Date:3110067354 28.03.2019	

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the Hard copy/deficiency letter issued by DGFT on 27.08.2019 & Reminder on 17.06.2020.

	Case No.:8/2/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Approved**
	HQ File :01/83/050/00008/AM20/	RLA File :03/94/040/01039/AM19/	Lic.No/Date:0310828073 02.04.2019	

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

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Export Item	Qty.	Import item	Qty.
MANCOZEB FORMULATION	1 Kg	CARBON DISULFIDE	0.455 Kg
		ETHYLENE DIAMINE(EDA)	0.189 Kg
		SODIUM LIGNO SULPHONATE(SLS)	0.053 Kg
		HEXAMINE	0.017 Kg
		MANGANESE(II) SULPHATE (MnSO4-27%))	1.70 Kg
		ZINC SULPHATE (ZnSO4) (32%)	0.135 Kg
		CAUSTIC SODA LYE (48%)	0.25 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:11/2/83-ALC1/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
148	HQ File :01/83/050/00011/AM20/	RLA File :07/24/040/00311/AM19/	Lic.No/Date:0710114739 02.04.2019	Defer Date:09.10.2020

Decision : File alongwith Hard copy furnished by the firm sent to TE (DNM) for providing the comments. D/L raised to be issued .The case is re-listed for 09.10.2020.

149	**Case No.:20/2/83-ALC1/2019**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:09.10.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE (DNM) for providing the comments. D/L raised to be issued .The case is re-listed for 09.10.2020.			

150	**Case No.:16/2/83-ALC1/2019**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	**Status case Deferred**
	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	
	Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 09.10.2020.			

151	**Case No.:18/2/83-ALC1/2019**	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00018/AM20/	RLA File :03/94/040/01135/AM19/	Lic.No/Date:0310828143 03.04.2019	Defer Date:09.10.2020
	Decision : Letter hard copy on 20.08.2020. The case is re-listed for 09.10.2020.			

152	**Case No.:25/2/83-ALC1/2019**	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00025/AM20/	RLA File :09/24/040/00618/AM19/	Lic.No/Date:0910067378 08.04.2019	Defer Date:09.10.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Fir. Letter Hard copy on 20.12.2019 & reminder dated 19.08.2020. The case is re-listed for 09.10.2020			

153	**Case No.:26/2/83-ALC1/2019**	Party Name: UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00026/AM20/	RLA File :03/95/040/00022/AM20/	Lic.No/Date:0310828241 09.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 20.12.2019 & reminder dated 19.08.2020. The case is re-listed for 09.10.2020			

154	**Case No.:29/2/83-ALC1/2019**	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred

	HQ File :01/83/050/00029/AM20/	RLA File :08/24/040/00012/AM20/	Lic.No/Date:0810144990 11.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 & reminder dated 17.08.2020. The case is re-listed for 09.10.2020			

	Case No.:43/2/83-ALC1/2019	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
155	HQ File :01/83/050/00043/AM20/	RLA File :03/94/040/01105/AM19/	Lic.No/Date:0310828439 22.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 & reminder dated 17.08.2020. The case is re-listed for 09.10.2020			

	Case No.:60/2/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
156	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. The case is re-listed for 09.10.2020.			

	Case No.:63/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
157	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for D/L issued by M/o Steel. Reminder to firm on 08.06.2020. The case is re-listed for 09.10.2020.			

	Case No.:64/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status: Case Deferred
158	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer for D/L issued by M/o Steel. Reminder to firm on 08.06.2020. The case is re-listed for 09.10.2020.			

	Case No.:71/2/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
159	HQ File :01/83/050/00071/AM20/	RLA File :50/24/040/00035/AM19/	Lic.No/Date:5010002521 29.04.2019	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for			

	want of Hard copy from the Firm. Letter Hard copy on 18.02.2020 & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.

160	**Case No.:1/2/83-ALC1/2020**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00794/AM21/	RLA File :05/24/040/00002/AM21/	Lic.No/Date:0510413960 04.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

161	**Case No.:2/2/83-ALC1/2020**	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00795/AM21/	RLA File :32/24/040/00137/AM20/	Lic.No/Date:3210079479 13.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and noted that the Hard copy furnished by the firm to be sent to TEfor providing the comments. The case is re-listed for 09.10.2020.			

162	**Case No.:4/2/83-ALC1/2020**	Party Name:CAMBAY TECHNOPACK PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00797/AM21/	RLA File :52/24/040/00082/AM20/	Lic.No/Date:5210043381 16.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

163	**Case No.:5/2/83-ALC1/2020**	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00798/AM21/	RLA File :03/94/040/01062/AM20/	Lic.No/Date:0310835668 18.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

164	**Case No.:6/2/83-ALC1/2020**	Party Name:MALLAK SPECIALTIES PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00799/AM21/	RLA File :03/95/040/01072/AM20/	Lic.No/Date:0310835721 20.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated			

	17.08.2020. The case is re-listed for 09.10.2020.

165	**Case No.:7/2/83-ALC1/2020**	Party Name:POOJA FRAGRANCE,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00800/AM21/	RLA File :07/24/040/00308/AM20/	Lic.No/Date:0710116350 20.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

166	**Case No.:8/2/83-ALC1/2020**	Party Name:GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00801/AM21/	RLA File :03/94/040/01100/AM20/	Lic.No/Date:0310835757 21.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

167	**Case No.:9/2/83-ALC1/2020**	Party Name:GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00802/AM21/	RLA File :03/94/040/01099/AM20/	Lic.No/Date:0310835758 21.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

168	**Case No.:10/2/83-ALC1/2020**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00803/AM21/	RLA File :09/24/040/00656/AM20/	Lic.No/Date:0910068656 21.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

169	**Case No.:12/2/83-ALC1/2020**	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00805/AM21/	RLA File :03/94/040/00010/AM21/	Lic.No/Date:0310835800 21.04.2020	Defer Date:09.10.2020

	Decision : The Committee considered the case as per agenda and noted that the Hard copy furnished by the firm. The case is re-listed for 09.10.2020.

170	**Case No.:14/2/83-ALC1/2020**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00807/AM21/	RLA File :03/94/040/00006/AM21/	Lic.No/Date:0310835893 25.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

171	**Case No.:13/2/83-ALC1/2020**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00806/AM21/	RLA File :03/95/040/00983/AM20/	Lic.No/Date:0310835888 25.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

172	**Case No.:15/2/83-ALC1/2020**	Party Name:DORF KETAL CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00808/AM21/	RLA File :03/94/040/00002/AM21/	Lic.No/Date:0310835973 26.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

173	**Case No.:16/2/83-ALC1/2020**	Party Name:GANGA RASAYANIE PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00809/AM21/	RLA File :03/94/040/01053/AM20/	Lic.No/Date:0310836001 26.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

174	**Case No.:18/2/83-ALC1/2020**	Party Name:HEM CORPORATION(A DIV. OF HEM CORPORATION PVT.LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00811/AM21/	RLA File :03/94/040/01105/AM20/	Lic.No/Date:0310835982 26.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for			

	want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020..

175	**Case No.:28/2/83-ALC1/2020**	Party Name:BEE CHEMS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00821/AM21/	RLA File :06/24/040/00003/AM21/	Lic.No/Date:0610039479 27.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

176	**Case No.:17/2/83-ALC1/2020**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00810/AM21/	RLA File :03/94/040/01070/AM20/	Lic.No/Date:0310836009 27.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

177	**Case No.:22/2/83-ALC1/2020**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00815/AM21/	RLA File :03/94/040/00004/AM21/	Lic.No/Date:0310836019 27.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

178	**Case No.:19/2/83-ALC1/2020**	Party Name:PANILA CHEM LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00812/AM21/	RLA File :24/24/040/00001/AM21/	Lic.No/Date:2410043083 27.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

179	**Case No.:20/2/83-ALC1/2020**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00813/AM21/	RLA File :05/24/040/00015/AM21/	Lic.No/Date:0510414070 27.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated			

	17.08.2020. The case is re-listed for 09.10.2020.

180	**Case No.:21/2/83-ALC1/2020**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00814/AM21/	RLA File :05/24/040/00018/AM21/	Lic.No/Date:0510414071 27.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

181	**Case No.:23/2/83-ALC1/2020**	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00816/AM21/	RLA File :09/24/040/00037/AM21/	Lic.No/Date:0910068690 29.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

182	**Case No.:24/2/83-ALC1/2020**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00817/AM21/	RLA File :03/95/040/00925/AM20/	Lic.No/Date:0310836039 30.04.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

183	**Case No.:26/2/83-ALC1/2020**	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00819/AM21/	RLA File :03/94/040/00032/AM21/	Lic.No/Date:0310836054 01.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

184	**Case No.:25/2/83-ALC1/2020**	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00818/AM21/	RLA File :03/94/040/00035/AM21/	Lic.No/Date:0310836052 01.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

185	**Case No.:27/2/83-ALC1/2020**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00820/AM21/	RLA File :04/24/040/00178/AM20/	Lic.No/Date:0410166714 01.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

186	**Case No.:30/2/83-ALC1/2020**	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00823/AM21/	RLA File :05/23/040/00013/AM21/	Lic.No/Date:0510414102 04.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

187	**Case No.:31/2/83-ALC1/2020**	Party Name:INDIA GELATINE & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00824/AM21/	RLA File :03/94/040/00044/AM21/	Lic.No/Date:0310836086 04.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

188	**Case No.:32/2/83-ALC1/2020**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00825/AM21/	RLA File :03/94/040/00045/AM21/	Lic.No/Date:0310836090 04.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

189	**Case No.:33/2/83-ALC1/2020**	Party Name:EVONIK CATALYSTS INDIA PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00826/AM21/	RLA File :03/94/040/01104/AM20/	Lic.No/Date:0310836106 05.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. : File alongwith Hard copy furnished by the firm. The case is re-listed for 09.10.2020.			

190	**Case No.:34/2/83-ALC1/2020**	Party Name:UPL LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00827/AM21/	RLA File :03/95/040/00057/AM21/	Lic.No/Date:0310836131 07.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

191	**Case No.:36/2/83-ALC1/2020**	Party Name:AROMATIC & ALLIED CHEMICALS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00829/AM21/	RLA File :05/23/040/00018/AM21/	Lic.No/Date:0510414129 08.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

192	**Case No.:35/2/83-ALC1/2020**	Party Name:FORACE POLYMERS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00828/AM21/	RLA File :05/23/040/00468/AM20/	Lic.No/Date:0510414128 08.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

193	**Case No.:40/2/83-ALC1/2020**	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00833/AM21/	RLA File :03/94/040/00056/AM21/	Lic.No/Date:0310836176 11.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Hard copy furnished by the firm. The case is re-listed for 09.10.2020.			

194	**Case No.:37/2/83-ALC1/2020**	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00830/AM21/	RLA File :03/94/040/00054/AM21/	Lic.No/Date:0310836160 11.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

195	**Case No.:38/2/83-ALC1/2020**	Party Name:MICRON PLATERS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00831/AM21/	RLA File :03/95/040/00055/AM21/	Lic.No/Date:0310836164 11.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

196	**Case No.:39/2/83-ALC1/2020**	Party Name:N RANGA RAO AND SONS PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00832/AM21/	RLA File :07/24/040/00310/AM20/	Lic.No/Date:0710116440 11.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

197	**Case No.:42/2/83-ALC1/2020**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00835/AM21/	RLA File :07/24/040/00039/AM21/	Lic.No/Date:0710116445 13.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

198	**Case No.:41/2/83-ALC1/2020**	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00834/AM21/	RLA File :08/24/040/00020/AM21/	Lic.No/Date:0810147743 13.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

199	**Case No.:44/2/83-ALC1/2020**	Party Name:BANKIM PLAST PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00837/AM21/	RLA File :03/94/040/00070/AM21/	Lic.No/Date:0310836207 15.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

200	**Case No.:45/2/83-ALC1/2020**	Party Name:C L GUPTA	Meet No/Date:6/83-	Status:Case

		EXPORTS LIMITED	ALC1/2020 06.08.2020	Deferred
	HQ File :01/83/050/00838/AM21/	RLA File :05/23/040/00015/AM21/	Lic.No/Date:0510414183 15.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

201	**Case No.:43/2/83-ALC1/2020**	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00836/AM21/	RLA File :08/24/040/00026/AM21/	Lic.No/Date:0810147769 15.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

202	**Case No.:49/2/83-ALC1/2020**	Party Name:BAJAJ POLYBLENDS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00842/AM21/	RLA File :50/24/040/00001/AM21/	Lic.No/Date:5010002681 18.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

203	**Case No.:47/2/83-ALC1/2020**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00840/AM21/	RLA File :08/24/040/00027/AM21/	Lic.No/Date:0810147784 18.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

204	**Case No.:48/2/83-ALC1/2020**	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00841/AM21/	RLA File :32/24/040/00004/AM21/	Lic.No/Date:3210079517 18.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

205	**Case No.:51/2/83-ALC1/2020**	Party Name:GANGA RASAYANIE PVT LTD	Meet No/Date:6/83-ALC1/2020	Status:Case Deferred

			06.08.2020	
	HQ File :01/83/050/00844/AM21/	RLA File :03/94/040/00078/AM21/	Lic.No/Date:0310836252 19.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:50/2/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
206	HQ File :01/83/050/00843/AM21/	RLA File :08/24/040/00031/AM21/	Lic.No/Date:0810147792 19.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:52/2/83-ALC1/2020	Party Name:METAL SALES CORPORATION	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
207	HQ File :01/83/050/00845/AM21/	RLA File :03/95/040/00065/AM21/	Lic.No/Date:0310836253 19.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:56/2/83-ALC1/2020	**Party Name:PI INDUSTRIES LTD**	**Meet No/Date:6/83-ALC1/2020 06.08.2020**	**Status:case Approved**
	HQ File :01/83/050/00849/AM21/	**RLA File :13/24/040/00005/AM21/**	**Lic.No/Date:1310049575 19.05.2020**	
208	**Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty.	Import item	Qty.
FLAZASULFURON TECHNICAL N-[[(4,6-dimethoxy-2-pyrimidinyl)amino]carbonyl]-3-(trifluoromethyl)-2-pyridinesulfonamide (FLSN)	1 Kg	2-chloro-3-trifluoromethylpyridine	0.775 Kg
		Thiourea	0.430 Kg
		Acetonitrile	3.20 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

209	**Case No.:58/2/83-ALC1/2020**	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:6/83-ALC1/2020	Status:Case Deferred

			06.08.2020	
	HQ File :01/83/050/00851/AM21/	RLA File :02/24/040/00006/AM21/	Lic.No/Date:0210209878 19.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

210	**Case No.:54/2/83-ALC1/2020**	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00847/AM21/	RLA File :05/23/040/00481/AM20/	Lic.No/Date:0510414214 20.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

211	**Case No.:57/2/83-ALC1/2020**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00850/AM21/	RLA File :03/94/040/00074/AM21/	Lic.No/Date:0310836267 20.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

212	**Case No.:55/2/83-ALC1/2020**	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00848/AM21/	RLA File :05/23/040/00031/AM21/	Lic.No/Date:0510414225 21.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

213	**Case No.:53/2/83-ALC1/2020**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00846/AM21/	RLA File :04/24/040/00024/AM21/	Lic.No/Date:0410166765 21.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

214	**Case No.:59/2/83-ALC1/2020**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred

	HQ File :01/83/050/00852/AM21/	RLA File :09/24/040/00110/AM21/	Lic.No/Date:0910068785 22.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:60/2/83-ALC1/2020	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
215	HQ File :01/83/050/00853/AM21/	RLA File :09/24/040/00109/AM21/	Lic.No/Date:0910068786 22.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:61/2/83-ALC1/2020	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
216	HQ File :01/83/050/00854/AM21/	RLA File :02/24/040/00203/AM20/	Lic.No/Date:0210209880 26.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:62/2/83-ALC1/2020	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
217	HQ File :01/83/050/00855/AM21/	RLA File :02/24/040/00204/AM20/	Lic.No/Date:0210209881 26.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:63/2/83-ALC1/2020	Party Name:TARAK CHEMICALS LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
218	HQ File :01/83/050/00856/AM21/	RLA File :34/24/040/00013/AM21/	Lic.No/Date:3410046097 26.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 21.08.2020. The case is re-listed for 09.10.2020.			

219	**Case No.:64/2/83-ALC1/2020**	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred

	HQ File :01/83/050/00857/AM21/	RLA File :08/24/040/00040/AM21/	Lic.No/Date:0810147829 27.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:65/2/83-ALC1/2020	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
220	HQ File :01/83/050/00858/AM21/	RLA File :08/24/040/00041/AM21/	Lic.No/Date:0810147830 27.05.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 21.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:1/6/83-ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
221	HQ File :01/83/050/00894/AM21/	RLA File :03/94/040/00144/AM21/	Lic.No/Date:0310836636 11.06.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.06.2020 issued & reminder dated 17.08.2020. The case is re-listed for 09.10.2020.			

	Case No.:2/6/83-ALC1/2020	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
222	HQ File :01/83/050/00895/AM21/	RLA File :31/83/040/00015/AM21/	Lic.No/Date:3110067755 11.06.2020	Defer Date:09.10.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the Firm. Letter Hard copy on 17.08.2020 issued .The case is re-listed for 09.10.2020.			

	Case No.:3/6/83-ALC1/2020	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
223	HQ File :01/83/050/00896/AM21/	RLA File :31/83/040/00016/AM21/	Lic.No/Date:3110067757 11.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for 09.10.2020.			

224	**Case No.:6/6/83-ALC1/2020**	Party Name:HEMANI INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00899/AM21/	RLA File :03/94/040/00164/AM21/	Lic.No/Date:0310836655 12.06.2020	Defer Date:09.10.2020

	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020..*

	Case No.:4/6/83-ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
225	HQ File :01/83/050/00897/AM21/	RLA File :03/94/040/00145/AM21/	Lic.No/Date:0310836646 12.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:5/6/83-ALC1/2020	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
226	HQ File :01/83/050/00898/AM21/	RLA File :03/94/040/00148/AM21/	Lic.No/Date:0310836648 12.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020..*			

	Case No.:7/6/83-ALC1/2020	Party Name:MEHTA STONE CONSORTIUM	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
227	HQ File :01/83/050/00900/AM21/	RLA File :05/24/040/00097/AM21/	Lic.No/Date:0510414394 12.06.2020	Defer Date:09.10.2020
	Decision : *Letter for Hard copy 19.08.2020 issued. The case is re-listed for* 09.10.2020.			

	Case No.:9/6/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
228	HQ File :01/83/050/00902/AM21/	RLA File :05/23/040/00052/AM21/	Lic.No/Date:0510414399 15.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:8/6/83-ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
229	HQ File :01/83/050/00901/AM21/	RLA File :10/24/040/00021/AM21/	Lic.No/Date:1010060547 15.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

230	**Case No.:10/6/83-ALC1/2020**	Party Name:BLUECRAFT AGRO PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred

	HQ File :01/83/050/00903/AM21/	RLA File :08/24/040/00063/AM21/	Lic.No/Date:0810147949 16.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:13/6/83-ALC1/2020	Party Name:BURHANI WOOD WORKS	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
231	HQ File :01/83/050/00906/AM21/	RLA File :56/24/040/00007/AM21/	Lic.No/Date:5610005891 16.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:12/6/83-ALC1/2020	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
232	HQ File :01/83/050/00905/AM21/	RLA File :03/94/040/00137/AM21/	Lic.No/Date:0310836694 16.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:11/6/83-ALC1/2020	Party Name:ENVIRON SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
233	HQ File :01/83/050/00904/AM21/	RLA File :03/94/040/00158/AM21/	Lic.No/Date:0310836689 16.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:14/6/83-ALC1/2020	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
234	HQ File :01/83/050/00907/AM21/	RLA File :09/24/040/00095/AM21/	Lic.No/Date:0910068880 16.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:15/6/83-ALC1/2020	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
235	HQ File :01/83/050/00908/AM21/	RLA File :07/24/040/00081/AM21/	Lic.No/Date:0710116614 17.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020..*			

236	**Case No.:16/6/83-ALC1/2020**	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00909/AM21/	RLA File :03/94/040/00168/AM21/	Lic.No/Date:0310836707 17.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

237	**Case No.:17/6/83-ALC1/2020**	Party Name:GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00910/AM21/	RLA File :03/94/040/00171/AM21/	Lic.No/Date:0310836731 18.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

238	**Case No.:18/6/83-ALC1/2020**	Party Name:INSECTICIDES INDIA LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00911/AM21/	RLA File :03/94/040/00173/AM21/	Lic.No/Date:0310836742 18.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

239	**Case No.:19/6/83-ALC1/2020**	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00912/AM21/	RLA File :03/94/040/00177/AM21/	Lic.No/Date:0310836764 19.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

240	**Case No.:20/6/83-ALC1/2020**	Party Name:PADMA PERFUMERY WORKS,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00913/AM21/	RLA File :07/24/040/00078/AM21/	Lic.No/Date:0710116627 19.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

241	**Case No.:22/6/83-ALC1/2020**	Party Name:RASIK PRODUCTS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00915/AM21/	RLA File :06/24/040/00014/AM21/	Lic.No/Date:0610039521 22.06.2020	Defer Date:09.10.2020

	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*

	Case No.:21/6/83-ALC1/2020	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
242	HQ File :01/83/050/00914/AM21/	RLA File :03/95/040/00170/AM21/	Lic.No/Date:0310836788 22.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020..*			

	Case No.:23/6/83-ALC1/2020	Party Name:INSECTICIDES INDIA LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
243	HQ File :01/83/050/00916/AM21/	RLA File :03/94/040/00194/AM21/	Lic.No/Date:0310836825 23.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:24/6/83-ALC1/2020	Party Name:UPL LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
244	HQ File :01/83/050/00917/AM21/	RLA File :03/95/040/00133/AM21/	Lic.No/Date:0310836835 23.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:25/6/83-ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
245	HQ File :01/83/050/00918/AM21/	RLA File :03/94/040/00178/AM21/	Lic.No/Date:0310836856 24.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:29/6/83-ALC1/2020	Party Name:VIMSON COATINGS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
246	HQ File :01/83/050/00922/AM21/	RLA File :31/83/040/00018/AM21/	Lic.No/Date:3110067772 25.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

247	**Case No.:30/6/83-ALC1/2020**	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:6/83-ALC1/2020	Status:Case Deferred

			06.08.2020	
	HQ File :01/83/050/00923/AM21/	RLA File :02/24/040/00029/AM21/	Lic.No/Date:0210209943 26.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:32/6/83-ALC1/2020	Party Name:CHEMELYNE SPPECIALITIES	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
248	HQ File :01/83/050/00925/AM21/	RLA File :33/24/040/00035/AM20/	Lic.No/Date:3310030701 26.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:26/6/83-ALC1/2020	Party Name:ROHA DYE CHEM PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
249	HQ File :01/83/050/00919/AM21/	RLA File :03/95/040/00188/AM21/	Lic.No/Date:0310836892 26.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:27/6/83-ALC1/2020	Party Name:ROHA DYE CHEM PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
250	HQ File :01/83/050/00920/AM21/	RLA File :03/95/040/00176/AM21/	Lic.No/Date:0310836914 26.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:28/6/83-ALC1/2020	Party Name:ROHA DYE CHEM PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
251	HQ File :01/83/050/00921/AM21/	RLA File :03/95/040/00175/AM21/	Lic.No/Date:0310836917 26.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:31/6/83-ALC1/2020	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
252	HQ File :01/83/050/00924/AM21/	RLA File :32/24/040/00017/AM21/	Lic.No/Date:3210079582 26.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

253	**Case No.:34/6/83-ALC1/2020**	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00927/AM21/	RLA File :31/83/040/00023/AM21/	Lic.No/Date:3110067780 30.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

254	**Case No.:35/6/83-ALC1/2020**	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00928/AM21/	RLA File :03/94/040/00206/AM21/	Lic.No/Date:0310836961 30.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued. The case is re-listed for *09.10.2020.*			

255	**Case No.:36/6/83-ALC1/2020**	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00929/AM21/	RLA File :03/94/040/00212/AM21/	Lic.No/Date:0310836962 30.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

256	**Case No.:37/6/83-ALC1/2020**	Party Name:HI TECH CHEMICALS PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00930/AM21/	RLA File :02/24/040/00033/AM21/	Lic.No/Date:0210209946 30.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

257	**Case No.:33/6/83-ALC1/2020**	Party Name:SHALIMAR INCENSE PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00926/AM21/	RLA File :07/24/040/00098/AM21/	Lic.No/Date:0710116680 30.06.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*			

258	**Case No.:39/6/83-ALC1/2020**	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00932/AM21/	RLA File :03/95/040/00203/AM21/	Lic.No/Date:0310836997 01.07.2020	Defer Date:09.10.2020

	Decision : Letter for Hard copy issued on 21.08.2020 to the firm. The case is re-listed for *09.10.2020.*

	Case No.:40/6/83-ALC1/2020	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
259	HQ File :01/83/050/00933/AM21/	RLA File :31/83/040/00024/AM21/	Lic.No/Date:3110067781 01.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:38/6/83-ALC1/2020	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
260	HQ File :01/83/050/00931/AM21/	RLA File :03/95/040/00193/AM21/	Lic.No/Date:0310836985 01.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:43/6/83-ALC1/2020	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
261	HQ File :01/83/050/00936/AM21/	RLA File :05/23/040/00069/AM21/	Lic.No/Date:0510414539 02.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:41/6/83-ALC1/2020	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
262	HQ File :01/83/050/00934/AM21/	RLA File :02/24/040/00034/AM21/	Lic.No/Date:0210209950 02.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:42/6/83-ALC1/2020	Party Name:UPL LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
263	HQ File :01/83/050/00935/AM21/	RLA File :03/95/040/00199/AM21/	Lic.No/Date:0310837010 02.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

264	**Case No.:48/6/83-ALC1/2020**	Party Name:BAJAJ POLYBLENDS PRIVATE	Meet No/Date:6/83-ALC1/2020	Status:Case Deferred

		LIMITED	06.08.2020	
	HQ File :01/83/050/00941/AM21/	RLA File :50/24/040/00003/AM21/	Lic.No/Date:5010002692 03.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:44/6/83-ALC1/2020	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
265	HQ File :01/83/050/00937/AM21/	RLA File :05/23/040/00059/AM21/	Lic.No/Date:0510414558 03.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:46/6/83-ALC1/2020	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
266	HQ File :01/83/050/00939/AM21/	RLA File :05/24/040/00127/AM21/	Lic.No/Date:0510414541 03.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:47/6/83-ALC1/2020	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
267	HQ File :01/83/050/00940/AM21/	RLA File :05/24/040/00130/AM21/	Lic.No/Date:0510414540 03.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:45/6/83-ALC1/2020	Party Name:SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
268	HQ File :01/83/050/00938/AM21/	RLA File :05/24/040/00102/AM21/	Lic.No/Date:0510414543 03.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:49/6/83-ALC1/2020	Party Name:SPOTON COATINGS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
269	HQ File :01/83/050/00942/AM21/	RLA File :52/24/040/00023/AM21/	Lic.No/Date:5210043450 03.07.2020	Defer Date:09.10.2020
	Decision Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:52/6/83-ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
270	HQ File :01/83/050/00945/AM21/	RLA File :03/94/040/00219/AM21/	Lic.No/Date:0310837039 06.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:50/6/83-ALC1/2020	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
271	HQ File :01/83/050/00943/AM21/	RLA File :03/95/040/00185/AM21/	Lic.No/Date:0310837034 06.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:51/6/83-ALC1/2020	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
272	HQ File :01/83/050/00944/AM21/	RLA File :03/95/040/00197/AM21/	Lic.No/Date:0310837038 06.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:53/6/83-ALC1/2020	Party Name:VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
273	HQ File :01/83/050/00946/AM21/	RLA File :03/95/040/00208/AM21/	Lic.No/Date:0310837050 06.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:56/6/83-ALC1/2020	Party Name:AMITEK INFRA PVT LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
274	HQ File :01/83/050/00949/AM21/	RLA File :13/24/040/00018/AM21/	Lic.No/Date:1310049620 07.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:54/6/83-ALC1/2020	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
275	HQ File :01/83/050/00947/AM21/	RLA File :03/94/040/00222/AM21/	Lic.No/Date:0310837059 07.07.2020	Defer Date:09.10.2020

	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*

	Case No.:55/6/83-ALC1/2020	Party Name:PACIFIC QUARTZ SURFACES LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
276	HQ File :01/83/050/00948/AM21/	RLA File :13/24/040/00020/AM21/	Lic.No/Date:1310049619 07.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for *09.10.2020.*			

	Case No.:58/6/83-ALC1/2020	Party Name:ARCL ORGANICS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
277	HQ File :01/83/050/00951/AM21/	RLA File :02/24/040/00040/AM21/	Lic.No/Date:0210209966 08.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:59/6/83-ALC1/2020	Party Name:PROEC ENERGY LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
278	HQ File :01/83/050/00952/AM21/	RLA File :05/24/040/00164/AM21/	Lic.No/Date:0510414589 08.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 19.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:57/6/83-ALC1/2020	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
279	HQ File :01/83/050/00950/AM21/	RLA File :03/95/040/00180/AM21/	Lic.No/Date:0310837077 08.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:60/6/83-ALC1/2020	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
280	HQ File :01/83/050/00953/AM21/	RLA File :03/94/040/00153/AM21/	Lic.No/Date:0310837103 09.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

281	**Case No.:61/6/83-ALC1/2020**	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:6/83-ALC1/2020	Status:Case Deferred

			06.08.2020	
	HQ File :01/83/050/00954/AM21/	RLA File :03/94/040/00196/AM21/	Lic.No/Date:0310837139 10.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:62/6/83-ALC1/2020	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
282	HQ File :01/83/050/00955/AM21/	RLA File :03/94/040/00192/AM21/	Lic.No/Date:0310837140 10.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:65/6/83-ALC1/2020	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
283	HQ File :01/83/050/00958/AM21/	RLA File :06/24/040/00018/AM21/	Lic.No/Date:0610039541 10.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:64/6/83-ALC1/2020	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
284	HQ File :01/83/050/00957/AM21/	RLA File :08/24/040/00084/AM21/	Lic.No/Date:0810148092 10.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 23.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:63/6/83-ALC1/2020	**Party Name:PI INDUSTRIES LTD**	**Meet No/Date:6/83-ALC1/2020 06.08.2020**	**Status:Case Approved**
	HQ File :01/83/050/00956/AM21/	**RLA File :13/24/040/00021/AM21/**	**Lic.No/Date:1310049625 10.07.2020**	
285	**Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty.	Import item	Qty.
THIACLOPRID TECHNICAL	1 Kg	Cysteamine Hydrochloride	0.630 Kg
		Dimethyl N-Cyanodithioimino Carbonate (CCITM)	0.787 Kg
		2-Chloro-5-chloromethyl Pyridine	0.914 Kg

	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:66/6/83-ALC1/2020	**Party Name:PI INDUSTRIES LTD**	**Meet No/Date:6/83-ALC1/2020 06.08.2020**	**Status:Case Deferred**
286	**HQ File :01/83/050/00959/AM21/**	**RLA File :13/24/040/00023/AM21/**	**Lic.No/Date:1310049626 13.07.2020**	**Defer Date:**
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:67/6/83-ALC1/2020	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
287	HQ File :01/83/050/00960/AM21/	RLA File :03/94/040/00252/AM21/	Lic.No/Date:0310837164 14.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:68/6/83-ALC1/2020	Party Name:RALLIS INDIA LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
288	HQ File :01/83/050/00961/AM21/	RLA File :03/95/040/00213/AM21/	Lic.No/Date:0310837169 14.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:69/6/83-ALC1/2020	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
289	HQ File :01/83/050/00962/AM21/	RLA File :02/24/040/00041/AM21/	Lic.No/Date:0210209978 15.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:70/6/83-ALC1/2020	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
290	HQ File :01/83/050/00963/AM21/	RLA File :02/24/040/00042/AM21/	Lic.No/Date:0210209979 15.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

291	**Case No.:71/6/83-ALC1/2020**	Party Name:ENZYMCO PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00964/AM21/	RLA File :32/24/040/00021/AM21/	Lic.No/Date:3210079604 15.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

292	**Case No.:72/6/83-ALC1/2020**	Party Name:FAITH INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00965/AM21/	RLA File :08/24/040/00091/AM21/	Lic.No/Date:0810148134 15.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

293	**Case No.:73/6/83-ALC1/2020**	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00966/AM21/	RLA File :09/24/040/00114/AM21/	Lic.No/Date:0910068960 15.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

294	**Case No.:74/6/83-ALC1/2020**	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00967/AM21/	RLA File :06/24/040/00021/AM21/	Lic.No/Date:0610039549 17.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

295	**Case No.:75/6/83-ALC1/2020**	Party Name:HEMANI INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00968/AM21/	RLA File :03/94/040/00275/AM21/	Lic.No/Date:0310837261 20.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

296	**Case No.:77/6/83-ALC1/2020**	Party Name: SHIVAM ADDITIVES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
	HQ File :01/83/050/00970/AM21/	RLA File :13/24/040/00026/AM21/	Lic.No/Date:1310049630 20.07.2020	Defer Date:09.10.2020

	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.

	Case No.:76/6/83-ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
297	HQ File :01/83/050/00969/AM21/	RLA File :03/95/040/00223/AM21/	Lic.No/Date:0310837267 20.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:79/6/83-ALC1/2020	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
298	HQ File :01/83/050/00972/AM21/	RLA File :08/24/040/00085/AM21/	Lic.No/Date:0810148201 21.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:78/6/83-ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
299	HQ File :01/83/050/00971/AM21/	RLA File :03/95/040/00206/AM21/	Lic.No/Date:0310837282 21.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:80/6/83-ALC1/2020	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
300	HQ File :01/83/050/00973/AM21/	RLA File :34/24/040/00102/AM21/	Lic.No/Date:3410046230 21.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

	Case No.:81/6/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:6/83-ALC1/2020 06.08.2020	Status:Case Deferred
301	HQ File :01/83/050/00974/AM21/	RLA File :08/24/040/00310/AM20/	Lic.No/Date:0810148204 22.07.2020	Defer Date:09.10.2020
	Decision : Letter for Hard copy on 21.08.2020 issued to the firm. The case is re-listed for 09.10.2020.			

302	**Case No.:82/6/83-ALC1/2020**	**Party Name:PI INDUSTRIES LTD**	**Meet No/Date:6/83-ALC1/2020**	**Status:Case Approved**

		06.08.2020	
HQ File :01/83/050/00975/AM21/	RLA File :13/24/040/00028/AM21/	Lic.No/Date:1310049631 22.07.2020	\

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
FLUBENDIAMIDE	1 Kg	4-Heptafluoroisopropyl-2-Methyl Aniline	0.584Kg
		2-Amino-2-Methyl-1-Propanol (AMP)	0.252 Kg
		1,3-Diiodo-5,5-dimethylhydantoin	0.359 Kg
		Palladium (II) Acetate	0.002 Kg
		Phthaloyl Dichloride (PDC)	0.443 Kg
		Dimethyl Acetamide	1.263 Kg
		Sodium Methyl Mercaptide	1.012 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

303	Case No.:40/8/83-ALC1/2019	Party Name: AGRO LIFE SCIENCE CORPORATION	Case No:40/8/83-ALC1/2019	Status:Case Approved
	HQ F.No 01/83/050/00504/AM20/ Dated:06.12.2019	02/24/040/00127/AM20/ Dated:02.12.2019	Lic.No.0210209587 Dated:04.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1Litre	CHLORPYRIPHOS 97% TECH	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

304	Case No.:41/8/83-ALC1/2020	Party Name: AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2020 26.08.2020	Status:Case Approved
	HQ F.No.01/83/050/00505/AM20 / Dated:06.12.2019	RLA F.No.02/24/040/00128/AM20 / Dated:02.12.2019	Lic.No.0210209588 Dated:04.12.2019	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	CHLORPYRIPHOS 97% TECH	0.0525 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

305	Case No:83/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	HQ F.No.01/83/050/00547/AM20 / Dated:18.12.2019	02/24/040/00134/AM20/ Dated:09.12.2019	0210209614 Dated:17.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	Chlorpyriphos 97% Tech	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

306	Case No:87/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	01/83/050/00551/AM20/ Dated:20.12.2019	02/24/040/00136/AM20/ Dated:11.12.2019	Lic.No.0210209616 Dated:17.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	Chlorpyriphos 97% Tech	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

307	Case No:91/9/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	01/83/050/00697/AM20/ Dated:16.02.2020	02/24/040/00181/AM20/ Dated:11.02.2020	0210209752 Dated:11.02.2020	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption norms. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
Glyphosate a.e. 360 g/l	1 Litre	Glyphosate 95% TECHNICAL	0.362 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

308	Case No:91/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	01/83/050/00555/AM20/ Dated:20.12.2019	02/24/040/00140/AM20/ Dated:13.12.2019	0210209626 Dated:18.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	Chlorpyriphos 97% Tech	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

309	Case No:133/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	HQ File : 01/83/050/00597/AM20/ Dated:03.01.2020	02/24/040/00151/AM20/ Dated:27.12.2019	0210209659 Dated:01.01.2020	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLOROPYRIFOS 40.8% EC	1 Litre	Chlorpyriphos 97% Tech	0.426 Kg

w/w			

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

310	**Case No.:35/9/83-ALC1/2020**	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:9/83-ALC1/2020	**Status:Case Approved**
	01/83/050/00641/AM20/ Dated:18.01.2020	02/24/040/00162/AM20/ Dated:15.01.2020	0210209683 Dated:16.01.2020	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
METRIBUZIN TECH 95%	1 Litre	4-Amino-6-(Tert-Butyl)-3 Mercapto-1,2,4-Triazin-5(4H)-One 95%	1.03 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

311	Case No:89/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:9/83-ALC1/2020	**Status:Case Approved**
	01/83/050/00553/AM20/ Dated:20.12.2019	02/24/040/00137/AM20/ Dated:12.12.2019	0210209619 Dated:18.12.2019	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alognwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	Chlorpyriphos 97% Tech	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

312	Case No:90/8/83-ALC1/2019	**Party Name:** AGRO LIFE	Meeting No:8/83-	**Status:Case**

		SCIENCE CORPORATION	ALC1/2020	**Approved**
	HQ File 01/83/050/00554/AM20/ Dated:20.12.2019	**RLA File :** 02/24/040/00138/AM20/ Dated:13.12.2019	0210209620 Dated:18.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	Chlorpyriphos 97% Tech	0.5025Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No:36/9/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
313	**HQ File :** 01/83/050/00642/AM20/ Dated:18.01.2020	**RLA File** 02/24/040/00163/AM20/ Dated:15.01.2020	0210209684 Dated:16.01.2020	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alognwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-:-

Export Item	Qty.	Import item	Qty.
METRIBUZIN TECH 95%	1 Litre	4-Amino-6-(Tert-Butyl)-3 Mercapto-1,2,4-Triazin-5(4H)-One 95%	1.03 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No:70/9/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
314	**HQ File** 01/83/050/00676/AM20/ Dated:04.02.2020	**RLA File** 02/24/040/00176/AM20/ Dated:29.01.2020	0210209736 Dated:31.01.2020	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify

the norms as under:-:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIFOS 500 G/L + CYPERMETHRIN 50 G/L EC w/v	1 Litre	Chlorpyriphos 97% Tech w/w	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Meeting No:8/83-ALC1/2020	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
315	**HQ File :** 01/83/050/00675/AM20/ Dated:04.02.2020	**RLA File :** 02/24/040/00175/AM20/ Dated:29.01.2020	0210209735 Dated:31.01.2020	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIFOS 500 G/L + CYPERMETHRIN 50 G/L EC w/v	1 Litre	Chlorpyriphos 97% Tech w/w	0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No:82/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
316	**HQ File :** 01/83/050/00546/AM20/ Dated:18.12.2019 /	**RLA File :** 02/24/040/00133/AM20/ Dated:09.12.2019	0210209613 Dated:17.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	CHLORPYRIPHOS 97% TECH	0.5025 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

317	Case No:86/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	HQ File 01/83/050/00550/AM20/ Dated:20.12.2019	02/24/040/00135/AM20/ Dated:11.12.2019	0210209615 Dated:17.12.2019	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-:-

Export Item	Qty.	Import item	Qty.
CHLORPYRIPHOS 500 G/L + CYPER 50 G/L EC	1 Litre	CHLORPYRIPHOS 97% TECH	0.5025 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

318	Case No:134/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	**Status:Case Approved**
	HQ File : 01/83/050/00598/AM20/ Dated:03.01.2020	**RLA File :** 02/24/040/00152/AM20/ Dated:27.12.2019	0210209660 Dated:01.01.2020	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
CHLOROPYRIFOS 40.8% EC w/w	1 Litre	Chlorpyriphos 97% Tech	0.426 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

319	Case No.:86/8/83-ALC1/2020	**Party Name:** AGRO LIFE SCIENCE CORPORATION	**Meet No/Date:8/83-ALC1/2020 15.01.2020**	**Status:Case Approved**
	01/83/050/00700/AM20/ Dated:16.02.2020	02/24/040/00182/AM20/ Dated:11.02.2020	0210209753 Dated:11.02.2020	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify

the norms as under:-:-

Export Item	Qty.	Import item	Qty.
Carbendazim 50SC	1 Litre	CARBENDAZIM 98% TECH	0.0.5025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

320	Case No:100/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	Status:Case Approved
	01/83/050/00564/AM20/ Dated:24.12.2019	02/24/040/00144/AM20/ Dated:19.12.2019	0210209639 Dated:23.12.2019	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details norms. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-:-

Export Item	Qty.	Import item	Qty.
Clodinafop propargyl 8% EC w/v	1 Litre	Clodinafop-Propargyl 95% TC Min	0.0804 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

321	Case No:101/8/83-ALC1/2019	**Party Name:** AGRO LIFE SCIENCE CORPORATION	Meeting No:9/83-ALC1/2020	Status:Case Approved
	01/83/050/00586/AM20/ Dated:01.01.2019	02/24/040/00147/AM20/ Dated: 24.12.2019	0210209651 Dated:30.12.2019	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
Clodinafop propargyl 8% EC w/v	1 Litre	Clodinafop-Propargyl 95% TC Min	0.0804 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

322	Case No:101/8/83-	**Party Name:** AGRO LIFE	Meeting No:9/83-	Status:Case Approved

	ALC1/2019	SCIENCE CORPORATION	ALC1/2020	
	01/83/050/00565/AM20/ Dated:24.12.2019	02/24/040/00146/AM20/ Dated: 19.12.2019	0210209640 Dated:23.12.2019	

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
Clodinafop propargyl 8% EC w/v	1 Litre	Clodinafop-Propargyl 95% TC Min	0.0804 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No:36/9/83-ALC1/2019	Party Name: AGRO LIFE SCIENCE CORPORATION	Meeting No:8/83-ALC1/2020	Status:Case Approved
323	HQ File : 01/83/050/00642/AM20/ Dated:18.01.2020	RLA File 02/24/040/00163/AM20/ Dated:15.01.2020	0210209684 Dated:16.01.2020	\

Decision : The firm appeared for Personal hearing before the committee and explained in detail about the licenses obtained by them and the past turnover/ export record of their company alongwith the consumption details. The committee accordingly considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
METRIBUZIN TECH 95%	1 Litre	4-Amino-6-(Tert-Butyl)-3 Mercapto-1,2,4-Triazin-5(4H)-One 95%	1.03 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Date: 20.08.2020
Place:New Delhi

Chetan Parkash Jaggarwal
Foreign Trade Development Officer